LOK SABHA UNSTARRED QUESTION NO.1180

FOR ANSWER ON 11/02/2019

IRREGULARITIES AT FSNL

1180. SHRI RAJESH VERMA:

Will the Minister of STEEL be pleased to refer to the reply given to Unstarred Question No. 984 dated 17th December, 2018 and state:

- (a) the details of the 48 complaints of alleged corruption in recruitment and tendering process against the Managing Director (MD) of Ferro Scrap Nigam Ltd.(FSNL), Recruitment and Tendering process-wise;
- (b) the details of the action taken on the 29 such complaints and the current status of the remaining 19 complaints of corruption against the MD of FSNL;
- (c) the names and details of the officials/whistleblowers who filed complaints of alleged corruption against the MD; and
- (d) the action taken/proposed to be taken by the Government against the MD based on the above complaints?

ANSWER

THE MINISTER OF STATE FOR STEEL

(SHRI VISHNU DEO SAI)

- (a)&(b): The allegations in the 48 complaints involved various processes including those of administrative nature like irregularities in transfer, posting and hiring of skilled and unskilled personnel etc. and financial irregularities in hiring of equipments and tendering processes. The 29 complaints were examined and the allegations were found unsubstantiated. Out of the remaining 19 complaints, action has been completed on 12 complaints.
- (c) This information is prohibited under the provisions of the Whistle Blowers Protection Act, 2014.
- (d) No, Madam.
